



PARLIAMENT OF INDIA

RAJYA SABHA



सत्यमेव जयते

**STATISTICAL INFORMATION
RELATING TO QUESTIONS
TWO HUNDRED AND NINETEENTH
SESSION OF THE RAJYA SABHA**

(22nd February to 7th May, 2010)

**RAJYA SABHA SECRETARIAT, NEW DELHI
2010**

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PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Nineteenth Session of the Rajya Sabha and their disposal. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX gives some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;
21st August, 2010

Sravana 30, 1932 (Saka)

V.K.AGNIHOTRI,
Secretary-General.

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STATEMENT-I

Total number of notices of Starred and Unstarred Questions received under each Group

GROUP-I

Coal; Corporate Affairs; Development of North Eastern Region; Environment and Forests; Food Processing Industries; Information and Broadcasting; Law and Justice; Mines; Minority Affairs; New and Renewable Energy; Power; Statistics and Programme Implementation; Tribal Affairs; Women and Child Development. 2116

GROUP-II

Civil Aviation; Finance; Health and Family Welfare; Heavy Industries and Public Enterprises; Panchayati Raj; Petroleum and Natural Gas; Rural Development; Shipping. 3009

GROUP-III

Commerce and Industry; Defence; Home Affairs; Labour and Employment; Road Transport and Highways; Textiles. 2458

GROUP-IV

Prime Minister; Atomic Energy; Communications and Information Technology; Culture; Earth Sciences; External Affairs; Housing and Urban Poverty Alleviation; Overseas Indian Affairs; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Science and Technology; Social Justice and Empowerment; Space; Tourism; Urban Development; Water 2687

Resources; Youth Affairs and Sports.

GROUP-V

Agriculture; Chemicals and Fertilizers; Consumer Affairs,
Food and Public Distribution; Human Resource Development;
Micro, Small and Medium Enterprises; Railways; Steel.

2666

TOTAL

12936

STATEMENT-II

Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session

Sl. No.	Date of Sitting	Notices of Starred Questions Received	Notices of Unstarred Questions Received	Total Notices Received	Notices Received Hindi	in
1	2	3	4	5	6	
1	23.02.2010	192	82	274	38	
2.	24.02.2010	185	64	249	46	
3.	25.02.2010	204	69	273	52	
4.	02.03.2010*	248	73	321	68	
5.	03.03.2010	306	90	396	95	
6.	04.03.2010	300	91	391	62	
7.	05.03.2010	360	126	486	92	
8.	08.03.2010	308	107	415	88	
9.	09.03.2010	317	101	418	69	
10.	10.03.2010	373	84	457	88	
11.	11.03.2010	313	94	407	73	
12.	12.03.2010	385	120	505	104	
13.	15.03.2010	335	93	428	75	
14.	16.03.2010	333	97	430	82	

3	15.	15.04.2010	357	116	473	72	
	16.	16.04.2010	384	125	509	98	
	17.	19.04.2010	380	139	519	89	
	18.	20.04.2010	499	165	664	113	
	19.	21.04.2010	400	132	532	94	
	20.	22.04.2010	286	108	394	61	
	21.	23.04.2010	306	117	423	63	
	22.	26.04.2010	285	105	390	67	
	23.	27.04.2010	325	125	450	86	
	24.	28.04.2010	263	126	389	80	
	25.	29.04.2010	266	114	380	59	
	26.	30.04.2010	205	96	301	58	
	27.	03.05.2010	111	253	364	65	
	28.	04.05.2010	336	116	452	72	
	29.	05.05.2010	292	143	435	82	
	30.	06.05.2010	258	111	369	59	
	31.	07.05.2010	311	131	442	93	
	Total			9565	3371	12936	2343

*Sitting cancelled

STATEMENT-II-A

Abstract showing disposal of notices of Starred and Unstarred Questions

Category of Questions	Notices received	Admitted Admitted clubbing	Disallowed by	Lapsed	Returned	Withdrawn	Cancelled
Starred	9565	616	-	1049	3833	2	4
	3371	4752+	815++	311	1533	-	17
Unstarred							
TOTAL:	12936	5368	815	1360	5366	2	21

+ Includes 3477 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 580 notices of Starred Questions admitted as Unstarred Questions by clubbing.

STATEMENT-III

Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	Admitted		Admitted by Clubbing	Disallowed	Lapsed	Returned to Members	With-Drawn	Can-Celled	No. of Supple-mentaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	76(4)	-	4(0)	1(0)	8(1)	63(3)	-	-	-	-
2.	Agriculture	605(106)	18(2)	179(11)	44(19)	15(2)	347(72)	1(0)	-	1(0)	15
3.	Atomic Energy	110(32)	9(5)	50(11)	12(7)	13(5)	25(4)	-	-	1(0)	14
4.	Chemicals and Fertilizers	151(33)	10(3)	59(15)	13(7)	5(2)	64(6)	-	-	-	30
5.	Civil Aviation	414(64)	17(1)	136(29)	18(5)	72(11)	171(18)	-	-	-	15
6.	Coal	178(31)	5(1)	78(17)	16(2)	14(3)	64(8)	-	-	1(0)	1
7.	Commerce and Industry	394(50)	14(1)	155(20)	32(12)	31(3)	162(14)	-	-	-	-
8.	Communications & Information Technology	469(47)	22(3)	182(17)	31(6)	45(0)	186(21)	-	2(0)	1(0)	28
9.	Consumer Affairs, Food and Public Distribution	411(86)	27(5)	157(13)	46(18)	7(2)	173(47)	-	-	1(1)	20
10.	Corporate Affairs	74(2)	4(0)	26(1)	7(1)	3(0)	34(0)	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12
11.	Culture	96(7)	5(0)	41(3)	1(1)	14(1)	35(2)	-	-	-	5
12.	Defence	326(72)	17(1)	101(18)	15(3)	70(15)	122(35)	-	-	1(0)	-
13.	Development of North Eastern Region	33(1)	2(0)	6(0)	-	5(0)	20(1)	-	-	-	-
14.	Earth Sciences	21(2)	1(0)	9(1)	1(0)	-	10(1)	-	-	-	-
15.	Environment and Forests	504(79)	29(6)	190(21)	52(8)	44(7)	189(37)	-	-	-	11
16.	External Affairs	400(84)	21(7)	137(9)	31(10)	98(20)	113(38)	-	-	-	21
17.	Finance	821(126)	32(5)	282(41)	45(14)	86(35)	374(31)	-	2(0)	-	10
18.	Food Processing Industries	87(12)	5(1)	29(5)	5(4)	3(0)	45(2)	-	-	-	5
19.	Health and Family Welfare	734(165)	39(11)	293(62)	42(27)	64(27)	296(38)	-	-	-	13
20.	Heavy Industries and Public Enterprises	53(5)	2(1)	15(2)	0(0)	7(1)	29(1)	-	-	-	-
21.	Home Affairs	981(244)	50(9)	302(67)	50(17)	181(51)	396(100)	-	-	2(0)	14
22.	Housing and Urban Poverty Alleviation	90(8)	3(0)	45(3)	10(0)	3(1)	29(4)	-	-	-	5
23.	Human Resource Development	753(165)	28(9)	265(63)	52(17)	40(12)	367(64)	1(0)	-	-	24
24.	Information and Broadcasting	152(19)	4(0)	64(13)	9(4)	9(1)	66(1)	-	-	-	-
25.	Labour and Employment	301(39)	15(5)	128(16)	11(2)	12(1)	135(15)	-	-	-	11
26.	Law and Justice	229(41)	8(2)	63(11)	8(0)	78(4)	72(24)	-	-	-	5
27.	Micro, Small and Medium Enterprises	82(8)	4(0)	30(6)	2(0)	3(0)	43(2)	-	-	-	5

9

28.	Mines	81(8)	3(0)	26(6)	2(1)	11(1)	39(0)	-	-	-	-
29.	Minority Affairs	82(12)	5(1)	20(4)	-	23(0)	31(7)	-	-	3(0)	-
30.	New and Renewable Energy	70(8)	4(0)	35(6)	6(2)	2(0)	23(0)	-	-	-	5
31.	Overseas Indian Affairs	89(22)	5(0)	47(11)	12(6)	4(1)	21(4)	-	-	-	5
32.	Panchayati Raj	67(13)	5(0)	16(4)	4(1)	10(3)	32(5)	-	-	-	1
33.	Parliamentary Affairs	11(6)	-	2(1)	-	6(2)	3(3)	-	-	-	-
34.	Personnel, Public Grievances and Pensions	96(13)	3(3)	54(5)	6(1)	10(2)	23(2)	-	-	-	-
35.	Petroleum and Natural Gas	393(71)	19(2)	157(32)	30(11)	40(6)	147(20)	-	-	-	1
36.	Planning	224(61)	13(4)	91(28)	21(16)	14(0)	85(13)	-	-	-	-
37.	Power	336(101)	18(7)	122(24)	37(12)	56(18)	103(40)	-	-	-	11
38.	Railways	575(96)	28(6)	217(42)	21(5)	29(11)	278(31)	-	-	2(1)	35
39.	Road Transport and Highways	337(69)	15(3)	157(22)	22(9)	23(7)	118(28)	-	-	2(0)	3
40.	Rural Development	398(73)	20(3)	154(25)	27(8)	37(8)	160(29)	-	-	-	15
41.	Science and Technology	56(5)	1(0)	25(3)	3(1)	2(0)	24(1)	-	-	1(0)	-
42.	Shipping,	129(11)	6(0)	32(5)	3(2)	18(2)	70(2)	-	-	-	20
43.	Social Justice and Empowerment	153(23)	9(3)	61(7)	3(2)	15(4)	65(7)	-	-	-	-
44.	Space	18(3)	1(0)	12(3)	-	1(0)	4(0)	-	-	-	-

	1	2	3	4	5	6	7	8	9	10	11	12
45.	Statistics and Programme Implementation		32(10)	1(0)	6(2)	4(0)	7(0)	14(8)	-	-	-	-
46.	Steel		89(14)	5(2)	19(4)	3(3)	5(1)	57(4)	-	-	-	3
47.	Textiles		119(11)	8(1)	46(7)	8(1)	10(0)	46(2)	-	-	1(0)	10
48.	Tourism		118(8)	7(0)	59(5)	3(1)	10(1)	39(1)	-	-	-	-
49.	Tribal Affairs		81(18)	4(1)	37(7)	3(1)	7(0)	29(9)	-	-	1(0)	5
50.	Urban Development		273(32)	13(4)	114(11)	11(0)	30(9)	102(8)	-	-	3(0)	12
51.	Water Resources		247(46)	19(3)	92(19)	14(5)	21(0)	101(19)	-	-	-	12
52.	Women and Child Development		177(42)	7(1)	69(13)	11(1)	27(16)	63(11)	-	-	-	-
53.	Youth Affairs and Sports		140(35)	6(0)	56(13)	7(4)	12(4)	59(14)	-	-	-	3
TOTAL:			12936(2343)	616(122)	4752(784)	815(277)	1360(301)	5366(857)	2(0)	4(0)	21(2)	393

STATEMENT-IV

Statement showing the subjects on which maximum number of Questions were answered

Sl. No.	Name of Ministry/ Department	Subject	No. of Questions Admitted		No. of Supplementaries asked
			Starred	Unstarred	
1	2	3	4	5	6
1.	Agriculture	Agricultural production	3	29	-
2.	Civil Aviation	Modernization of airports	2	21	13
3.	Commerce and Industry	Import/Export	5	28	-
		SEZs	1	22	-
4.	Communications and Information Technology	Telephones	5	12	3
5.	Consumer Affairs, Food and Public Distribution	PDS	4	21	-
		Price rise	3	20	-
6.	Environment and Forests	Climate change	4	14	3
		Pollution	5	14	-
7.	External Affairs	China	3	15	8
8.	Finance	Functioning of banks	7	39	-
		Income tax	2	22	-
		Inflation/price rise	5	16	-
		Insurance sector	5	14	5

1	2	3	4	5	6
9.	Health and Family Welfare	National Rural health Mission	6	27	-
		Swine flu	2	15	-
10.	Home Affairs	Coastal security	3	14	-
		Infiltration	2	17	5
		Natural disasters	2	13	-
		Naxalism	5	53	-
		Paramilitary Forces	3	20	-
		Terrorism	2	22	-
11.	Human Resource Development	Entry of Foreign Universities	1	16	-
12.	Labour and Employment	Child labour	2	15	-
13.	Petroleum and Natural Gas	LPG	5	18	-
14.	Power	Power projects	4	28	-
15.	Railways	Rail projects	5	37	3
16.	Road Transport and Highways	National highways	7	49	5
17.	Rural Development	NREGA	4	20	10
18.	Urban Development	JNNURM	3	24	5

STATEMENT-V

Statements laid on the Table of the Rajya Sabha in reply to STARRED QUESTIONS

Copies of 536 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VI

Abstract showing disposal of SHORT NOTICE QUESTIONS

Dy. No.	Subject	Name of the Member	Ministry	Disposal	No. of Supplementaries asked
1	2	3	4	5	6
1.	Amnesty to misguided youth who crossed to POK and Pakistan	Sardar Tarlochan Singh	Home Affairs	Disallowed	-
2.	Attack by Maoists on EFR Camp at Kolkata	Shri N. K. Singh	Home Affairs	Admitted (03.03.2010)	-
3.	Decontrolling of prices of fertilizers	Shri N. K. Singh	Chemicals and Fertilisers	Disallowed	-
4.	CVC guidelines to banks	Shri Kamal Akhtar	Finance	Lapsed	-
5.	Attack on embassy in Kabul	Shri N. K. Singh	External Affairs	Disallowed	-
6.	Naxal attack in Dantewada	Shri Brijesh Pathak	Home Affairs	Disallowed	-
7.	Operation Green Hunt	Shri Brijesh Pathak	Home Affairs	Disallowed	-
8.	Complaints received against RTV operators	Shri Mohammed Adeeb	Home Affairs	Disallowed	-
9.	Controversy over solid waste plant	Shri Kamal Akhtar	Urban Development	Lapsed	-
10.	Availability of medicines in CGHS Unani dispensaries	Shri Mohammed Adeeb	Health and Family Welfare	Lapsed	-
11.	Radioactive material found in scrap	Shri Rajiv Pratap Rudy	Atomic Energy	Lapsed	-
12.	Violation of RBI Guidelines by real estate companies	Shri Kamal Akhtar	Finance	Disallowed	-
13.	Arrest of women diplomat for leaking sensitive information	Shri N. K. Singh	External Affairs	Disallowed	-
14.	Supply of nuclear reactor by China to Pakistan	Shri H. K. Dua	External Affairs	Disallowed	-

1	2	3	4	5	6
15.	Power situation in the country	Shri Sabir Ali	Power	Lapsed	-
16.	T & D losses in Power	Shri Sabir Ali	Power	Lapsed	-
17.	T & D losses in Power	Shri Mohammed Adeeb	Power	Lapsed	-
18.	Power situation in the country	Shri Mohammed Adeeb	Power	Lapsed	-
19.	Purchasing of unani medicines by CGHS	Shri Sabir Ali	Health and Family Welfare	Lapsed	-
20.	Purchasing of unani medicines by CGHS	Shri Mohammed Adeeb	Health and Family Welfare	Lapsed	-

STATEMENT-VII

*Statement showing disposal of notices received for raising
HALF-AN- HOUR DISCUSSION on matters of public importance arising out
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry	Disposal	No. of Members who took part in the discussion
1	2	3	4	5	6
1.	Methodology for determining poverty	Shri Rajiv Pratap Rudy	Prime Minister	Disallowed	-
2.	Quality of education in foreign university centres	Shri Jesudasu Seelam	Human Resouce Development	Disallowed	-
3.	Migration of labourers	Shri Santosh Bagrodia	Labour and Employment	Discussed	*
4.	Migration of labourers	Shri Rajiv Pratap Rudy	Labour and Employment	Discussed	*
5.	Freedom fighters receiving pension	Shri Shantaram Laxman Naik	Home Affairs	Disallowed	-
6.	Freedom fighters receiving pension	Shri Parshottam Khodabhai Rupala	Home Affairs	Disallowed	-
7.	Migration of labourers	Dr. E. M. Sudarsana Natchiappan	Labour and Employment	Discussed	*
8.	Migration of labourers	Shri Rama Chandra Khuntia	Labour and Employment	Discussed	*
9.	Increase in average cost of road construction	Shri Lalit Kishore Chaturvedi	Road Transport and Highways	Lapsed	-
10.	Increase in average cost of road construction	Shri Lalit Kishore Chaturvedi	Road Transport and Highways	Lapsed	-
11.	Adulteration of food items in the country	Shri Ramdas Agarwal	Health and Family Welfare	Lapsed	-
12.	Adulteration of food items in the country	Shri Rajiv Pratap Rudy	Health and Family Welfare	Lapsed	-

*Discussed as one HAD on 28th April, 2010. Four members who gave notices participated in the discussion.

1	2	3	4	5	6
13.	Nuclear Liability Bill	Shri Santosh Bagrodia	Prime Minister	Disallowed	-
14.	Appeal of Chinese President for working together	Shri Santosh Bagrodia	External Affairs	Disallowed	-
15.	Selection of judges from advocates	Dr. Gyan Prakash Pilonia	Law and Justice	Disallowed	-
16.	Elections to students unions in universities	Shri Kamal Akhtar	Human Resource Development	Lapsed	-
17.	Nuclear Liability Bill	Shri Kamal Akhtar	Prime Minister	Lapsed	-
18.	Nuclear Liability Bill	Shri Prabhat Jha	Prime Minister	Lapsed	-
19.	Navodaya and Kendriya Vidyalayas	Shri V. Hanumantha Rao	Human Resource Development	Lapsed	-
20.	Navodaya and Kendriya Vidyalayas	Shri Moinul Hassan	Human Resource Development	Lapsed	-
21.	Navodaya and Kendriya Vidyalayas	Shri Santosh Bagrodia	Human Resource Development	Lapsed	-
22.	Import of raw sugar	Shri Prakash Javadekar	Consumer Affairs, Food and Public Distribution	Disallowed	-
23.	Navodaya and Kendriya Vidyalayas	Dr. K. Keshava Rao	Human Resource Development	Lapsed	-
24.	Navodaya and Kendriya Vidyalayas	Shri M. V. Mysura Reddy	Human Resource Development	Lapsed	-

STATEMENT-VIII

Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
Nil					

STATEMENT-IX

*Some interesting features pertaining to Questions asked
and
answered in the Rajya Sabha*

1.	The number of sittings during which the Question time was allotted.....	31
2.	The number of sittings during which the Question Hour was dispensed with.....	1(25.02.2010)
3.	The number of sittings which were adjourned without transacting any business.....	Nil
4.	The number of sittings during which Question time was allotted but no Questions were orally answered in the House.....	8 (on 23.2.2010, 24.2.2010, 03.3.2010, 08.3.2010, 09.3.2010, 21.4.2010, 26.4.2010, and 03.5.2010)
5.	The number of sittings cancelled.....	1(02.03.2010)
6.	The number of Questions (Starred and Unstarred) received in Hindi.....	2343
7.	The number of Members from whom notices were received.....	153
8.	The maximum number of times any Member's name appeared in the ballot of Starred Questions	14 (Shri N. K. Singh)
9.	The number of Questions answered orally.....	99
10.	The number of Questions on which Supplementaries were put.....	97

11.	The number of Supplementary Questions put.....	393
12.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	5269
13.	The maximum number of notices received from any one Member.....	781 (by Shri Mohammed Ali Khan)
14.	The maximum number of Supplementary Questions put by any one Member.....	12 (by Shri, Ravi Shankar Prasad)
15.	The maximum number of Supplementaries asked by any one Member on any one day.....	3 (Shri Ravi Shankar Prasad on 2.03.2010 and 22.04.2010 and Shri R.C. Singh on 30.04.2010)
16.	Days on which there were less than 20 Questions in a Starred list.....	Nil
17.	The minimum number of Unstarred Questions put down in a day's list.....	119 (on 24.02.2010)
18.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	7 (on 30.04.2010)
19.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	1 (on 16.04.2010)
20.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	961
21.	The maximum number of Questions orally answered on any one subject.....	3 (each on MGNREGA and National Highways)
22.	The maximum number of supplementaries raised on any one Question.....	5
23.	The maximum number of Questions addressed to any one Minister.....	981 (to Minister of Home Affairs)

24.	The maximum number of admitted Questions addressed to any one Minister.....	352(to Minister of Home Affairs)
25.	The maximum number of Questions orally answered by any one Minister.....	7 (each by Minister of Chemical and Fertilisers and Minister of Railways)
26.	The maximum number of Supplementary Questions answered by any one Minister	35 (by Minister of Railways)
27.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
28.	Average number of Questions received per sitting.....	417.29
29.	Average number of Questions orally answered per sitting...	3.3
30.	Average number of Question orally answered per sitting (only for those sittings when Question Hour was held).....	4.71
31.	Average number of Supplementary Questions asked per sitting.....	13.1
32.	Average number of Supplementary Questions on each Question answered orally	3.97
33.	Average time taken on each Question orally answered.....	17.58 minutes
34.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	536
35.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (each on 16.04.2010 23.04.2010 30.04.2010 and 07.05.2010)

36.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to the Notice Office and Lobby.....	20 pages (SQ 363)
37.	Total number of statements made/laid by Ministers in the House correcting the replies given by them to Questions in the Rajya Sabha.....	Nil

STATEMENT-X

Statement showing the Observations/Directions/Rulings made /given for smooth functioning of Question Hour in the Rajya Sabha

Observations /Directions/ Rulings made/given Sl. by Chairman/ No. Dy.Chairman			
1	2	3	4
1.	Hon'ble Chairman	15.03.2010	<p>During the course of supplementaries to SQ 245, the Questioner Shri Satyavrat Chatruvedi, M.P. and Smt Brinda Karat, M.P. objected to referring to the Ministry's website for information in the answer to the Question. The Minister offered to lay a copy of the desired information on the table of the House.</p> <p>Shri S.S. Ahluwalia vide his letter dated 15.3.2010 to the Hon'ble Chairman also objected to this practice. The Ministry of Parliamentary Affairs was requested to ask all the Ministries/Departments, in consonance with the orders of the Hon'ble Chairman, to avoid reference to websites in answers to Questions".</p>
2.	Hon'ble Chairman	29.04.2010	<p>After three Members had put supplementaries, besides the original Questioner in respect of Starred Question 484, Shri Sitaram Yechury, M.P. stood up to ask for a supplementary Question regarding Aamer Fort. After the statement of Shri Sitaram Yechury, Hon'ble Chairman observed, "You have made an observation. It will go on record. But it is not a supplementary Question".</p> <p>Here, the rule of three supplementaries besides the original Questioner was followed by the Chair.</p>
3.	Hon'ble Chairman	8.12.2009	<p>During the answer to Starred Question 269, Shri Moinul Hassan, the second Questioner, was allowed to ask two supplementaries. The first Questioner, Shri Shymal Chakraborty, was not present when the Question was taken up. After reply of the supplementaries asked by Shri Hassan, Shri Chakraborty arrived and he was allowed to ask one supplementary.</p>

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4.	Hon'ble Chairman	08.12.2009	The Hon'ble Chairman cautioned Shri Rudra Narayan Pany for interrupting the proceedings of the House. The Chair drew the attention of the Member to the possibility of invoking Rule 255 of the Rules of Procedure and Conduct of Business in the Council of States against him. The observation of the Chairman was published in the Bulletin Part-II of that date.
5.	Hon'ble Chairman	09.12.2009	While disallowing supplementary raised by Prof. Saif-ud-Din Soz, M.P to Starred Question 284, the Chairman ruled: <i>“Ask the supplementary relating to the subject. I don't think the practice of opening up is particularly helpful. I am afraid, I have to rule this out of order because it does not pertain to the Question”.</i> The main Question was pertaining to “funds for maintenance of National highways” in Maharashtra whereas the supplementary was on National Highways in Jammu and Kashmir.